CUSTOMS, EXCISE AND SERVICE TAX, APPELLATE TRIBUNAL WEST BLOCK NO.2, R.K. PURAM, NEW DELHI

CUSTOMS BRANCH

ADJOURNMENT NOTICE

Dated:-25/10/2018

All the concerned are hereby informed that the Part-heard matter in appeal Nos. ST/ ST/55113/ ,ST/55115/2013,/53586/2014-CUS(DB)ST/54213/2014,ST/50652/2015,ST/50615/2015,ST/50769/201 5, ST/50852/2015, ST/51011/2015, ST/51012/2015 with ST/Misc/50979/2018 ST/54141/2015 with ST/Misc./50981/2015Cus (DB) listed today before the Hon'ble bench consisting of Mr. Anil Choudhary, Member(Judicial) and Mr. Bijay Kumar, Member(Technical) stand adjourned. The adjournment notice will be issued in due course.

Deputy /Asstt. Registrar

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